

F. No. 23(59)/Trans./CESTAT/Admn.2014
Customs, Excise & Service Tax Appellate Tribunal
West Block - 2, R.K. Puram, New Delhi

Dated:06.07.2018

OFFICE ORDER

The Hon'ble Head of the Department, CESTAT is pleased to order the following transfer and posting in the public interest and on administrative exigency.

1. Sh. T.K. Sarkar, Deputy Registrar, presently posted at CESTAT, Kolkatta is hereby transferred and posted to CESTAT, Chennai.
2. Sh. U. S. Verma, Assistant Registrar, presently posted at CESTAT, Ahmedabad is hereby transferred and posted to CESTAT, Bangalore.
3. Sh. S.K.Tiwari, Assistant Registrar, presently posted at CESTAT, Bangalore is hereby transferred and posted to CESTAT, Ahmedabad.

The above officers are entitled for TA/DA, joining time etc. as per rules. They are directed to report to the Senior Member of the respective Bench.

By Order



(Bineesh Kumar K.S.)
Deputy Registrar (Admn.)

Copy to :

1. SPS to Hon'ble HOD, CESTAT, New Delhi.
2. SPS to Hon'ble Sr. Member, CESTAT, Kolkatta.
3. SPS to Hon'ble Sr. Member, CESTAT, Ahmedabad.
4. SPS to Hon'ble Sr. Member, CESTAT, Bangalore.
5. SPS to Hon'ble Member, CESTAT, Chennai.
6. The Pay & Accounts Officer, Ministry of Finance, Department of Revenue, New Delhi.
7. The Under Secretary (Ad.IC), Ministry of Finance, Department of Revenue, New Delhi.
8. Sh. T.K.Sarkar, Deputy Registrar, CESTAT, Kolkatta.
9. Sh. U. S. Verma, Assistant Registrar, CESTAT, Ahmedabad.
10. Sh.S.K.Tiwari, Assistant Registrar, CESTAT, Bangalore.
11. Personal File/Service Book
12. Website/Guard file/Office copy.